वाणिज्य मंत्रालय में राज्य मंत्री (श्री खरशीद ग्रासम खां) : (क) नवस्वर, 1952.

(ख) तथा (ग) : 4 जून, 1980 से म्राखिल भारतीय हस्तिशिल्प बोर्ड बन्द है ग्रीर ग्रव एक संयक्त हो गया ग्रखिल भारतीय हथकरधा तथा हस्तणित्प बोर्ड गठित किया गया है । ग्रधिसूचना सं 1/1/81-ए ग्राई० एच० एच० बी० दिनांक 1 जलाई, 1981 की एक प्रति संलग्न है जिसमें बोर्ड के गठन ग्रीर साथ ही उस की भूमिका का उल्लेख किया गया है। (ग्रंथालय में रखा गया देखिए संख्या एल० टी० 2775/81)

(घ) हथकरघा व हस्तिशित्र क्षेत्रों का विकास 1

Nationalisation of Banking Industry

3000, SHRI RAJESH KUMAR SINGH: Will the Minister of FIN-ANCE be pleased to state:

- (a) whether there is any proposal under the consideration of Government to nationalise the banking industry in the country; and
 - (b) if not, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE MAGANBHAI BAROT): (SHRI (a) No. Sir.

(b) The Government had nationalised six Indian Private banks on 15th April, 1980 with demand and time liabilities of over Rs. crores. It has not been considered advisable to nationalise smaller banks which have limited and localised operational role. ration to dear with

12.00 hrs.

RE. QUESTIONS OF PRIVILEGE ETC.

PROF. MADHU DANDAVATE (Rajapur): Sir, I have given notice of a Privilege Motion (Interruptions)

MR. SPEAKER: I have got it.

PROF. MADHU DANDAVATE: Is it under consideration?

MR. SPEAKER: I have asked for facts.

PROF. MADHU DANDAVATE: There is a prima facie case for privilege motion. In the House, when it is established that there is a prima facie case for a privilege motion. straightaway it should go to the Privileges Committee.

MR. SPEAKER: I have to sce. I have to get the facts. I cannot take it for granted. I have to see the facts and then decide.

(Interruptions)

MR. SPEAKER: I am doing what is needed. (Interruptions)

PROF. MADHU DANDAVATE: In addition to the evidence we had given we have one more fresh evi-The Maharashtra Times has published a photograph.

(Interruptions)

There is an additional evidence. (Interruptions)

MR. SPEAKER: It is under my active consideration. I have asked for facts. Then I will decide. no.

(Interruptions)

थी ग्रटल बिहारी बाजपेगी (नई दिल्ली): आज आप अनाउन्स कर दीजि**ये** किन किन माननीय सदस्यों ने प्रिक्लेज मोशन के नोटिस दिये हैं, मोशन क्या है . भ्रोर भ्राप क्या कार्यवाही उस पर कर रहे. हैं

MR. SPEAKER: Notices of question of privilege by Sarvashri George Fernandes, Atal Bihari Vajpayee, Jyotirmoy Bosu, Mani Ram Bagri, and Prof. Madhu Dandavate, Members of Parliament against the Minister of Finance, Shri R. Venkataraman, for allegedly misleading the House on September 2, 1981, while replying to clarificatory questions on the Calling Attention regarding the reported irregularities in the matter of granting income-tax exemptions to certain trusts in Maharashtra.

(Interruptions)

PROF. MADHU DANDAVATE: I want to give fresh evidence. It is not there in the Motion. There is additional information which is not there in the Motion. I have quoted that Lok Rajya, the official magazine of the Government of Maharashtra has published . . . (Interruptions)

MR. SPEAKER: Please sit down. (Interruptions)

MR. SPEAKER: I will get the facts and let you know;

(Interruptions)

MR. SPEAKER: I have stated that the Lok Rajya has published the photograph.

(Interruptions)

MR. SPEAKER: I say that I have got the Privilege Metion and I will send them all to the Finance Minister concerned.

(Interruptions)

DR. SUBRAMANIAM SWAMY (Bombay North East): He is ready to say something.

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): Are you ready then? Please sit down. I will give you the information.

MR. SPEAKER: First let me see. Then I will allow it.

DR. SUBRAMANIAM SWAMY: You allow the Finance Minister. When I pointed out something he was showing something else.

MR. SPEAKER: It has come to me. I must see what it is, satisfy myself and then I will allow him also to say.

PROF. MADHU DANDAVATE: I only want to bring to your notice that in addition to the photograph

(Interruptions)

MR. SPEAKER: No. no. You cannot. You give it to me.

PROF. MADHU DANDAVATE: I want the photograph published in the Maharashtra Times also to be taken note of.

MR. SPEAKER: You send it to me. Not here. Send it to me.

SHRI JYOTIRMOY BOSU (Diamond Harbour): This House will be failing in its duty if it does not express its gratitude to Arun Shouric

(Interruptions)

MR. SPEAKER: Nothing doing. DR. SUBRAMANIAM SWAMY: Under Direction 2, Rule 197, I had given you a notice about the U.S. Diplomat. . . .

(Interruptions)

MR. SPEAKER: We shall discuss it. Not like this. You give me some motion.

DR. SUBRAMANIAM SWAMY: I have given you a motion.

MR. SEAKER: It is under consideration. I have not rejected it.

SHRI JYOTIRMOY BOSU: On a point of order, we have given an adjournment motion.

MR. SPEAKER: No question. I have not allowed it. Adjournment motion I have not allowed.

SHRI JYOTIRMOY BOSU: It want to make a submission.

MR. SPEAKER: No submission.

SHRI JYOTIRMOY BOSU: I want to.. (Interruptions)

MR. SPEAKER: Regarding adjournment motion, no submission.

SHRI JYOTIRMOY BOSU: I want your guidance. Prohibitory Orders, under Section 144, prohibitory orders....(Interruptions)

MR. SPEAKER: This is not a case for adjournment motion. Not allowed.

(Interruptions)

MR. SPEAKER: It is not allowed. Unnecessarily you are trying to take the time of the House.

(Interruptions)

स्राध्यक्ष महोदय: स्राप क्या कर रहे हैं। यह मेरा काम है या स्रापका काम है ? स्राप स्रा जाइये।

You come over and take over this. What are you doing? Are you the Speaker?

श्री ग्रार॰ एन॰ राकेशं (चैल) : ग्राड्यक्ष जी, कांग्रेस (ग्राई॰) की मीटिंग्स हो रही हैं, लेकिन बहुगुणा जी की मीटिंग्स नहीं हो रही हैं।

MR. SPEAKER: Not allowed. Irrelevant. Not allowed.

भी मनी राम बागड़ी (हिसार) : मध्यक्ष जी, मेरा निवेदन है कि ग्राप जैसे ऐडजर्नमेंट मोशन लेते हैं ग्रीर सुनने को तैयार नहीं होते, जैसे ग्रापने किया 222 का.....

MR. SPEAKER: No. no. I canmot do that. No. no. no. श्री मनी राम बागड़ी: आपने खड़ा फिर क्यों किया ?

म्रध्यक्ष महोदयः मैंने कहां खड़ा किया भ्राप खुद खड़े हो रहे हैं।

श्री मनी राम बागड़ी: ग्राप बात ही नहीं मुनते ।

ग्रध्यक्ष महोदय: एकाडिंग टुला सुनता हं। यह उसूल श्रापका ही बनाया हुग्रा है, मेरा नहीं है। श्राप चाहें बैठे बैटे बोलें।

(Interruptions)

SHRI JYOTIRMOY BOSU: I caution you. You have to go through Haryana.

MR. SPEAKER: You are feeling the pinch already of his presence.

श्री ग्रार॰ एन॰ राकेश: ग्रध्यक्ष जी, ग्राज फिर ट्रेन डिरेलमेंट हो गया है ग्रार कितने ही लोग एक्सीडेंट में घायल हुए हैं।

ग्राध्यक्ष महोदयः रेलवे की सप्लीमेंटरी डिमान्ड्स ग्रा रही हैं उस पर वात कीजियेगा ।

(व्यवधान)

MR. SPEAKER: No, not allowed. Nothing doing, nothing is going on record.

(Interruptions)*

श्री मनी राम बागडी: ग्रध्यक्ष जी, मैंने भाषको गढ़वाल के बारे में ऐंडजर्न-मेंट मोकन दिया था । वहां पर दक्का 144 बनी हुई है ।.....

MR. SPEAKER: No, not allowed. Papers to be laid.